

**Sl.No.3 NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAI SMY- MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 208/252/HDB/2017
NAME OF THE COMPANY	Paris De Salon Private Limited
NAME OF THE PETITIONER(S)	Paris De Salon Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. prabhakar	Advocate	9866676778	Rpf

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Shri R. Prabhakar, learned counsel for the Petitioner. RoC report is awaited. The learned counsel for the petitioner is permitted to intimate the RoC about the next date of hearing. The learned counsel is permitted to furnish a copy of the petition along with next date of hearing and furnish proof. Post the case on 16.01.2018.



**MEMBER (Technical)**



**MEMBER (Judicial)**